



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/12/2018

O.A./260/1091/2014
FOR INTERIM PRAYER

CHITTARANJAN SETHI
-V/S-
D/O POST

ITEM NO: 10

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.L.Jena

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared on behalf of the applicant. Ld. counsel for the respondents is present.</p> <p>2. No one appeared on behalf of the applicant on 13.12.2018. Hence it seems that the applicant is not serious in pursuing the matter.</p> <p>3. The OA is dismissed in default for non prosecution on the part of the applicant.</p> <p>4. Copy of the order be handed over to both the parties/lد. counsels.</p>

(SWARUP KUMAR MISHRA)

(GOKUL CHANDRA PATI)

	MEMBER (J)	MEMBER (A)
	I.Nath	

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